

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 292 of 2013**

**Dated : 22<sup>nd</sup> November, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Millennium Synergy (Gujarat) Pvt. Ltd. ...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tejas Karia  
Mr. Ramanuj Kumar  
Mr. Surjendu Sankar Das

Counsel for the Respondent(s) : Mr. M.G. Ramachandran for R.2

**ORDER**

**Admit.** Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice be issued to the other Respondents returnable on 05.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **05.12.2013** along with Appeal Nos. 234, 235 & 236 of 2013.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/js